सेवानिवृत योजना (वी आर एस) शुरू की हैं। यह योजना ३१ अगस्त, १९९८ तक चलेगी। यह योजना आस्थिगत भूगतान पर आधारित हैं। स्वैच्छिक सेवानिवृति के लिए इच्छुक कर्मचारी अपनी आयु के अनुसार मूल वेतन कर 80 प्रतिशत, 90 प्रतिशत, 100 प्रतिशत और मंहगाई भत्ता पाने के हकदार होंगे। यह भुगतान अधिकतम 12 वर्ष की अवधि अथवा अधिवार्षिता आयु जो भी कम हो, तक जारी रहेगा इसके अतिरिक्त, कर्मचारियों को स्वैच्छिक सेवानिवृत के समय भविष्य निधि, उपदान और छूटिटियों के नकदीकरण जैसे अंतिम लाभ भी दिए जाएंगे।

Patenting of a New Stainless Steel Process

2858. SHRI YADLAPATI VENKAT RAO SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether a new economical stainless steel process has been devised by India;
 - (b) if so, the details thereof, and
 - (c) the steps taken for its early patenting?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): Shri (a) Ranjan Sen working with Tata Korf Services Limited, Jamshedpur has claimed to have developed a new economical process of manufacturing stainless steel.

- (b) As per Financial Express dated 9.6.1998, Shri Sen has claimed that the new stainless steel making process is based on blast furnace technology, which involves chemical reduction of a mixture of prepared and partially processed iron ore and chromite ore, by coke.
- (c) The patent may be granted after all the conditions required, as per procedure, are fulfilled.

Use of Surplus Land of VSP

2859. SHRIMATI JAYAPRADA NAHATA: DR. Y LAKSHMI PRASAD: Will Minister of STEEL AND MINES be pleased to state:

- (a) whether Government have agreed to return unutilised land of Visakhapatnam Steel Plant to the State Government for development of Gangavaram Miner Port;
- (b) if so, the reasons for not issuing the sanctions in this connection; and
- (c) if not, the plans to utilise the unused land given by the State Government for construction of the steel plant?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) to (c) Based on the request from Andhra Pradesh State Government and after consultations with the State Govt, and Rashtriya Ispat Nigam Limited (RINL), a decision has been taken to hand over 1100 acres of land for the purpose of development of a miner port at Gangavaram. This is subject to certain conditions which include inter-alia alternative land to that extent making available to RINL on 'land to land basis' by Govt, of Andhra Pradesh.

खनिजों के निर्यात लक्ष्य

2860. श्री गोविन्द राम मिरी: क्या इस्पात और खान मंत्रर यह बताने की कृपा करेंगे कि:

- (क) क्या वर्ष 1998-98 के दौरान खनिजों के निर्यात लक्ष्यों को संशोधित करके उनमें वृद्धि की जा रही हैं;
- (ख) यदि हां, तो प्रस्तावित लक्ष्य क्या हैं;
- (ग) क्या खनिजों के निर्यात लक्ष्य को प्राप्त करने के लिए कार्यनीति को भी संशोधित किया जा रहा हैं;
- (घ) यदि हां, तो नई कार्यनीति की मुख्य विशेषताएं क्या हैं?